

Name of the corporate debtor: Nirmal Lifetyle Realty Private Limited; Date of commencement of CIRP: 6 December 2021; List of creditors as on: 3 January 2022

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent Claims	Amount of claims not admitted	Amount of claims under verification	Detail sin Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	6156183199	1	6156183199	0	0	0	3	Annexure – 1
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	NA
5	Operational creditors (Workmen)	575	1040890452	0	0	0	0	1040890452	5	Annexure – 2
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NA
<b>Total</b>		576	7197073651	1	6156183199			1040890452		



**Annexure 1**

**Name of the corporate debtor: Nirmal Lifetysle Realty Private Limited; Date of commencement of CIRP: 6 December 2021; List of creditors as on: 3 January 2022**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	AASAN Corporate Solutions Private Limited	December 30, 2021	6156183199	6156183199	Secured	6156183199	0	No	100	0	0	0	0	-

**Annexure 2**

**Name of the corporate debtor: Nirmal Lifetysle Realty Private Limited; Date of commencement of CIRP: 6 December 2021; List of creditors as on: 3 January 2022**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Mr. Sandesh Raut	-	3 January 2022	1040890452	0	Unsecured	No	0	0	0	1040890452	1040890452	-